

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL(SZ), CHENNAI

Original Application No: 72 of 2021(SZ)

BETWEEN

P. R. Sasikumar and another : Applicants

Vs.

Union of India and others : Respondents

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2.	<u>Annexure R3(g):-</u> A PDF of the Environment Impact Assessment report	
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Dated this the 28th day of June, 2021.

DINESH RAO.A.
Counsel for the Respondent No.3

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL(SZ) CHENNAI**Original Application No: 72 of 2021(SZ)****BETWEEN**

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ADDITIONAL AFFIDAVIT FILED BY THE RESPONDENT NO.3

1. This respondent has already filed detailed counter affidavit before this Honourable Tribunal against the above Original Application for favourable consideration.
2. The main contention of this respondent in para 5 of the reply statement is that the Semi High Speed Rail Corridor proposed to be constructed between Thiruvananthapuram and Kasaragodu (Silver Line Project) being a railway project do not require environmental clearance from the Ministry of Environment and Forest vide notification of MOEF dated 14.09.2006. Hence there was no mandatory requirement of Environmental Impact Assessment Study for compliance of any regulations. However, this respondent engaged a reputed institution, Centre of Environment and Development (CED) Thiruvananthapuram for Environmental Impact Assessment and an Environment Impact Assessment report was prepared in this regard.
3. When the above Original Application had come up for consideration on 2nd June, 2021, this Honourable Tribunal directed this respondent to produce the documents showing the feasibility study and Environment Management Plan prepared for making the project a "green project".

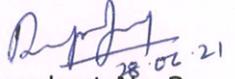



28.06.21
Deepa Joy
Joint General Manager
Kerala Rail Development Corporation Limited

4. This respondent respectfully submits that the said report, referred to in para 2 of this affidavit is available in the public domain and accessible to the applicant also. In compliance of the orders of this Honourable Tribunal this respondent is producing the copy of Environment Impact Assessment report. A PDF of the Environment Impact Assessment report is produced herewith and marked as **Exhibit R3(g)**. Chapter of this report deal with the Environmental Impacts and various mitigation measures. Chapter of the report describes the environment management plan.
5. During the feasibility study conducted for SilverLine Project (Semi High Speed Rail) the sustainable transport initiatives to be pursued as part of the project is mentioned. The extract of the detailed project report summarizing all the major initiatives to make SilverLine green project is produced herewith and marked as **Exhibit R3(h)** in compliance to the direction of this Honorable Tribunal.
6. This additional affidavit is filed by Ms. Deepa Joy, Joint General Manager, Kerala Rail Development Corporation as authorized by the Managing Director, Kerala Rail Development Corporation Limited. The counter affidavit dated 23.03.2021 may be read as part of this affidavit.
7. Therefore, this respondent humbly prays that the Honourable Tribunal may be pleased to dismiss the original petition with costs

Dated this the 28th day of June 2021.

Signature of Respondent No.3


Deepa Joy
Joint General Manager
Kerala Rail Development Corporation Limited



VERIFICATION

I, Deepa Joy, D/o Joy Jacob, aged 34years, Joint General Manager, Kerala Rail Development Corporation, 5th floor, Trans Tower, Vazhuthacaud, Thiruvananthapuram, Kerala, Pin: 695 014, residing at Thiruvananthapuram, the respondent No.3 herein, do hereby verify that the contents of the above paragraphs No.1 to7, are true to the best of my knowledge and based on legal advice and that I have not suppressed any material fact.

Dated this the 28th day of June 2021.



Deepa Joy
28.06.21

Signature of Respondent No.3
Deepa Joy
Joint General Manager

Kerala Rail Development Corporation Limited

Solemnly affirmed and verified on this the 28th day of June 2021 in my office at Trivandrum

M. Mariappan

M. MARIAPPAN
Joint General Manager (Civil)
Kerala Rail Development Corporation Ltd.
Thiruvananthapuram

Deepa Joy
Joint General Manager
Kerala Rail Development Corporation Limited



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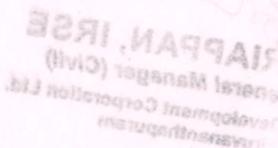
Applicants:

1. P.R.Sasikumar, aged 56 years, S/o.Raghavan Nair, Padma Vilasam, Muzakulam (s) P.O., Peruva, Kottayam District, Kerala-686610.
Ph:9447809003, Email:legalfriend@gmail.com
2. VinuKuriakose, aged 63 years, S/o.late TC Kuriakose, Nechoor P.O., Piravom, Kottayam District-686664.
Ph: 9447357037, Email:legalfriend@gmail.com

Vs.

Respondents:

1. Union of India, represented by the Secretary, Ministry of Environment, Forests & Climate Change, Indira ParyavaranBhavan, JorBagh, New Delhi-110003
Ph:011-24695265 Email: Secy-moef@nic.in
2. State of Kerala represented by the Chief Secretary, Secretariat, Thiruvananthapuram, Kerala-695001
Ph:0471-2333147 Email: chiefsecy@kerala.gov.in
3. Kerala Rail Development Corporation Limited, Trans Tower, 5th Floor, Vazhuthacaud, Thiruvanthapuram-695014 represented by its Managing Director
Ph:0471 2324330 Email: krdclgok@gmail.com
4. Centre for Environment and Development, Thozhuvancode, Vattiyoorkavu P.O., Thiruvananthapuram - 695013 Kerala.
Ph:0471 2369720 Email: director@cedindia.org


 Joint General Manager (Civil)
 Kerala Rail Development Corporation Ltd.
 Thiruvananthapuram

AFFIDAVIT

I, Deepa Joy, D/o Joy Jacob, aged 34years, Joint General Manager, Kerala Rail Development Corporation, 5th floor, Trans Tower, Vazhuthacaud, Thiruvananthapuram, Kerala, Pin: 695 014, residing at Thiruvananthapuram do hereby solemnly affirm and state:

1. I am the JointGeneral Manager of third respondent in the above mentioned memorandum of original application and as such I am conversant with the facts and circumstances of the case.
2. That, the contents of the accompanying affidavit have been read over to me and the contents of the same are true as per the verification.
3. That, the annexures filed along with the affidavit is the true copies of their respective originals.

Dated this the 28th day of June 2021.

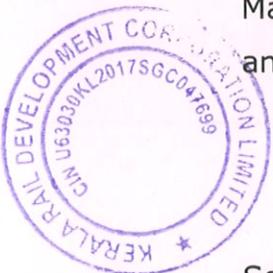


Deepa Joy
28.06.21
Deponent

VERIFICATION

Deepa Joy
Joint General Manager
Kerala Rail Development Corporation Limited

I, Deepa Joy, D/oJoy Jacob, aged 34years, Joint General Manager, Kerala Rail Development Corporation, 5th floor, Trans Tower, Vazhuthacaud, Thiruvananthapuram, Kerala, Pin: 695 014, residing atThiruvananthapuramdo hereby verify at Trivandrum on this the 23rd day of March, 2021 that the contents of the present affidavit are true and correct and no material has been concealed there from.



Deepa Joy
28.06.21
Deponent

Solemnly affirmed and verified on this the 28th day of June 2021 in my office at Trivandrum.

Deepa Joy
Joint General Manager
Kerala Rail Development Corporation Limited

N. Sriappan
RIAPPAN, IRSE
Joint General Manager (Civil)
Kerala Rail Development Corporation Ltd.
Thiruvananthapuram

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COUNTER FILED BY THE RESPONDENT NO.3

**DINESH RAO. A.(D-94)(K 593/1991)
COUNSEL FOR THE 3RD RESPONDENT**